

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

105. C.P.(IB)-254(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **03.04.2024**

NAME OF THE PARTIES: Catalyst Trusteeship Limited

V/s.

Marvel Omega Builders Private Limited.

*Appearances:*

For Petitioner : Adv. Shyam Kapadia a/w. Adv. Yash Dhruva, Adv.  
Ruchita Jain i/b. MDP & Partners

For Respondent : Adv. Amir Arsiwala

SECTION 7 OF IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Heard the counsel on both sides. Parties are at liberty to file written submissions not exceeding 4 pages and compilation of judgement, if any. List on **06.05.2024** for written submission.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
---Rajeev---

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)